

**GOVERNMENT OF INDIA  
LABOUR AND EMPLOYMENT  
LOK SABHA**

UNSTARRED QUESTION NO:2353  
ANSWERED ON:27.08.2012  
RISE IN ACCIDENTS IN FACTORIES  
Shivanagouda Shri Shivaramagouda

**Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:**

- (a) whether the accidents in factories are on the rise in the country;
- (b) if so, the details thereof; and
- (c) the steps taken by the Government to ensure safety of workers in factories sites?

**Answer**

MINISTER OF LABOUR AND EMPLOYMENT (SHRI MALLIKARJUN KHARGE)

(a) & (b): As per the available information the fatal and non-fatal injuries for the year 2009, 2010 and 2011 are showing a declining trend which is given at Annexure-I.

(c): The Government of India has framed a comprehensive legislation i.e. the Factories Act, 1948, for taking care of the occupational safety, health & welfare issues of the workers employed in factories. The Act has provisions related to hazardous processes, working hours, penal provisions etc. and the Rules prescribed there under are sufficient to ensure safety of the workers as far as the manufacturing sector is concerned.

The Ministry of Labour & Employment had declared the National Policy on Safety, Health and Environment at Workplace. The purpose of this Policy is to establish a preventive safety and health culture in the country through elimination of the incidents of work related injuries, diseases, fatalities, disasters and to enhance the well-being of employees in all the sectors of economic activity in the country.